

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 477 OF 2007

DILBAGH SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and office report ))

Date: 29/04/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.B. SINHA  
HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Appellant(s)

Mr. Satyapal Khushal Chand Pasi,Adv.

For Respondent(s)

Mr. Ajay Pal,Adv.

UPON hearing counsel the Court made the following  
ORDER

Not for this week.

(Ganga Thakur)  
P.S. to Registrar

(Pushap Lata Bhardwaj)  
Court Master